

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6836  
ANSWERED ON:07.05.2015  
CONSTRUCTION OF HOUSES UNDER IAY  
Dhotre Shri Sanjay Shamrao

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has identified houses in rural areas that have been damaged due to natural calamities in the country during each of the last three years and the current year, if so, the details thereof;
- (b) whether the Union Government has received proposals from the States for funds to make good the losses of such rural households in the country during the said period, if so, the details thereof along with the action taken by the Union Government on such proposals so far, State/ UT-wise;
- (c) the number of projects sanctioned for construction of houses damaged due to natural calamities and the funds provided under the Indira AwaasYojana along with the number of beneficiaries of the scheme during the said period; and
- (d) the other steps taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a): This information is not maintained in Ministry of Rural Development.

(b),(c) and (d) : Five percent of annual IAY allocation is retained at the Centre as reserve fund for Special Projects posed by the States/ UTs for the purpose of rehabilitation of families affected by natural calamities, Particularly Vulnerable Tribal Groups (PVTGs), manual scavengers, Forest Right Act(FRA) beneficiaries etc. As and when proposals related to construction of houses destroyed due to natural calamity for an area are received in the Ministry, the Ministry sanctions them after the approval of Empowered Committee as per provisions in the Scheme Guidelines.

A Statement indicating Special Projects sanctioned and funds released under IAY for natural calamity for last three years and current year is annexed.